

(b) if so, what are details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Yes, Sir.

(b) The proposed Hindustan Diamond Co. Ltd. will have its headquarters at Bombay. Government of India will have 50 per cent equity participation in the new company and the Chairman would be always a nominee of the Government of India. The primary objectives of the company is to make available rough diamonds to small exporters against their import licences at competitive prices.

Collaboration with Japan for Developments of Buddhist Centres

876. SHRI SHRIKANT VERMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to collaborate with Japan for the development of Buddhist pilgrim centres in India as centres of tourist resort; and

(b) if so, what are the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir, the Department of Tourism have not entered into any such collaboration agreement.

(b) Does not arise.

Tax Relief to creative writers and Artists

877. SHRI SHRIKANT VERMA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have recently taken a decision to give further tax relief to creative writers and artists from the current financial year; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) No, Sir, Government have not taken any such decision.

(b) Does not arise.

878. [Transferred to the 14th December, 1977].

Accounts in Foreign Countries Maintained by a Soft Drink Company

879. SHRI SITARAM KESRI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether it is a fact that a large number of incriminating documents, allegedly revealing accounts in foreign countries maintained by a soft drink company, have been seized in the raids conducted at the premises of the company;

(b) if so what are the details in this regard; and

(c) what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) to (c) On 15-11-1977 Officers of the Directorate of Enforcement searched the premises of M/s. Bisleri (India) Private Limited, Bombay and some other connected premises as a result of which some documents have been seized. The investigations are in progress and if, as a result thereof, violations of Foreign Exchange Regulation Act are noticed, action as provided under the said Act will be taken against the persons concerned.

Expansion of the Check-in area at the Palam Airport

880. DR. LOKESH CHANDRA: SHRIMATI AMBIKA SONI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: